

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH  
ALLAHABAD**

(ALLAHABAD THIS THE 1<sup>st</sup> DAY OF NOVEMBER, 2011)

**Present**

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**  
**HON'BLE MR. SHASHI PRAKASH, MEMBER (A)**

**Original Application No.874 OF 2007**

(U/S 19, Administrative Tribunal Act, 1985)

1. Kamlesh Singh, aged about 46 years,  
Son of Lal Mani Singh, Resident of Village Nanvaggpur,  
Jakhava, Post Office-Gopiganj, District Sant Ravi Das  
Nagar (Bhadohi).
2. Santosh Kumar ISngh, Aged about 49 years,  
Son of Shri Ram Das Singh, Resident of Village-Jaganika,  
Post Office-Joganika, District Sant Ravi Das Nagar  
(Bhadohi).
3. Lalmani Pal, aged about 48 years, Son of Ram Jiyawan  
Pal, Resident of Village-Bhudki, Post Office-Gyanpur,  
District Sant Ravi Das Nagar (Bhadohi).
4. Ram Sajiwan, Aged about 55 years, S/o Late Shri Ram  
Khelawan, Resident of Viliage Ramraipur, Post Office-  
Bhadohi, District Sant Ravi Das nagar (Bhadohi).
5. Avadh Narain Upadhayay, aged about 54 years,  
Son of Late Amar Nath Upadhayaya, Resident of Village  
Kishunpur, Basahi, Post Office Unaj, District-Sant Ravi  
Das Naar (Bhadohi).
6. Banwari Lal Bind, Aged about 54 years, Son of Late  
Vishwanath Singh, Resident of Village sarvashi, Post  
Office-Darvashi, District-Sant Ravi Das Nagar (Bhadohi).
7. Jokhan Ram Aged about 46 years, S/o Ram Nath,  
Resident of Village Shivrampur, Post office-Gyanpur,  
District-Sant ravi Das Nagar (Bhadohi).
8. Ram Lal yadav aged about 51 years,  
Son of Mata Charan, Resident of Village-Piprish, Mahadevi  
Ka Pura, Post Office-Piprish, District-Sant Ravi Das Nagar  
(Bhadohi).

16

9. Avadh Narain Aged about 47 years, S/o Devi Prasad, Resident of Village Pakrikalan Post Office Dashrathpur, (Gyanpur). District Sant Ravi Das nagar (Bhadohi).
10. Harishankar Sharma, Aged about 46 years, Son of Shri Hub Lal Sharma, Resident of Badhiyani, Post Office Gaderiyapur, District Sant Ravi Das nagar (Bhadohi).
11. Basant Lal Aged about 50 years, Son of Jhaloo Ram, Resident of Village Purani Bada, Mangawa, Pos Office-Chilha, District-Mirzapur.
12. Abdul Wahav, Aged about 53 years, Son of Abdul Mazid Resident of Village Pahadpur, Post Office Sirsa, Chauraha, Handia, District-Allahabad.
13. Vijay Bahadur Pal Aged about 48 years Son of Late Phakir Pal, Resident of Village Jiyanpur, Post Office Virampur, District Sant Ravi Das Nagar (Bhadohi).
14. Ram Gulam Aged about 58 years, Son of Shri Alagu, Resident of Village Magrahi, Post office Samari, District-Mirzapur.
15. Lalta, aged about 49 years, Son of Jai Shree, Resident of Village Bhatevara, Post Office Cheenha, District-Mirzapur.
16. Nand Lal, aged about 53 years, Son of Late Shri Bhoshi Chauhan Resident of Village Ram Kishunpur, Basahi, Post Office Unaj, District Sant ravi Das Nagar (Bhadohi).
17. Jai Govind, Aged about 53 years, Son of Shri Ram Lakhan, Resident of village Razzaipur, Post office Gohilav, District-Sant Ravi Das Nagar, (Bhadohi).
18. Tej Bali aged about 49 years, Son of Shri Sitaram, Resident of Village Virampur, Post Office Virampur, District Sant Ravi Das Nagar (Bhadohi).
19. Vidhya Shankar Pandey, aged about 46 years S/o Shri Mata Sevak Pandey, Resident of Village Ghahapur, Uttari, Post Office Gopiganj, District-Sant Ravi Das Nagar (Bhadohi).
20. Shyam Lal, aged about 49 years, Son of Jhunjhun, resident of village Sarai, Rajpuatani, Post office Gyanpur, District-Sant Ravi Das Nagar (Bhadohi).

.....Applicants

**V E R S U S**

1. Union of India, Ministry of Textile, Udyog Bhawan, New Delhi, through its Secretary.
2. Development Commissioner (Handicrafts), Ministry of Textile, West Block No.7, R.K. Puram, New Delhi.
3. Regional Director (Centre Region), Office of the Development Commissioner (Handicrafts) Kendriya Bhawan 7<sup>th</sup> Floor Aliganj, Sector-H, Lucknow.
4. Assistant Director (A and C) Carpet Weaving Training Cum Service Centre, Office of the Development Commissioner (Handicrafts), 1A/3A Ram Priya Road Allahabad, District-Allahabad.

.....Respondents

Advocates for the Applicant:- Sri N.L. Srivastava

Advocate for the Respondents:- Sri R.K. Tiwari

**ORDER**

**(DELIVERED BY MR. SANJEEV KAUSHIK, MEMBER (J))**

Sri N.L. Srivastava, learned counsel for the applicants and Sri R.K. Tiwari, learned counsel for the respondents.

2. The instant Original application has been filed whereby the applicants claimed following reliefs:-

|  
16

- “a.) To issue a direction to the respondents to grant the pay scale of Rs.380-560 revised as Rs.1200-2040 and further revised as Rs.4000-6000 from the date of regularizing the services of the applicants as Assistant Instructor with all consequential benefits.*
- b.) To issue any other suitable or equitable order or direction which this Hon’ble Court may deem fit and proper in the circumstances of the present case.*
- c.) To award the cost of the original application to be paid to the petitioners/applicants throughout.”*

3. Pursuance to the notice issued by this Tribunal the respondents appeared and filed detailed counter affidavit in which they have also quoted an order passed by this Tribunal in OA No.545 of 1986 decided on 9.8.1988.

4. At the very outset learned counsel for the applicants submitted that he is not impugning any order as no order has been passed by the respondents on the pending representation of the applicants dated 30.06.2006, therefore, let a direction be given to the respondents to take a final decision on the pending representation of the applicant and pass orders in accordance with law. Sri R.K. Tiwari, raised no objection. He submitted that the claim of the applicant will be decided in accordance with service rules and the judgment on the subject.

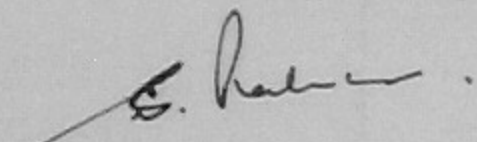
5. We have considered the submissions of the learned counsel for the parties and it will be in the interest of justice that let respondent no.2 firstly take a final decision on the pending representation of the applicant with regard to whether

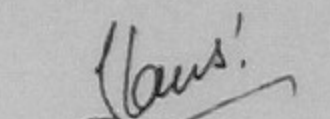
1  
16/

the applicant is entitled for the relief or not. Let the exercise be completed within a period of six weeks from the date of receipt of a certified copy of the order.

6. In view of the above, the instant OA stands disposed of.

No Costs.

  
Member-A

  
Member-J

/ns/